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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CA(CAA) No. 9/NCLT/AHM/2018

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2018

Name of the Company:

Parker Multi Commodity (India) Pvt. Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. TRIVEDI WIRAT

P.C.s

Applicant

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<u>ORDER</u>

Learned PCS Mr. Niraj Trivedi present for Applicant.

Affidavit of applicant filed along with resolutions of the Corporate unsecured creditors.

Heard arguments of learned PCS for Applicant.

Order reserved.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 8th day of February, 2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL